

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

ORIGINAL APPLICATION No.110 OF 2021 (SZ)

IN THE MATTER OF

Tribunal on its own motion-SUO MOTU Based on the News item published
in Dinamalar Tamil Newspaper, Chennai Edition Dated:09.04.2021 "Will
the Mambalam Canal be cleaned

Petitioner

Vs

1. The Principal Secretary to Government,
Public Works Department,
Govt.Secretariat, Fort St.George,
Chennai - 600 009.
2. The Principal Secretary to Govt.of Tamil Nadu,
Health and Family Welfare Department,
Govt.Secretariat, Fort St.George,
Chennai - 600 009.
3. The Secretary to Govt.of Tamil Nadu,
Department of Environment & Forests,
Govt.Secretariat, Fort St.George,
Chennai - 600 009.
4. Additional Chief Secretary to Govt.of Tamil Nadu,
Municipal Administration and Water Supply Department,
Govt.Secretariat, Fort St.George,
Chennai - 600 009.
5. The Chairman,
Tamil Nadu Pollution Control Board,
No.76, Anna Salai, Guindy,
Chennai - 600 032.
6. Chennai Metropolitan Water Supply & Sewage Board,
Rep. By its Managing Director,
No.1, Pumping Station Road
Chintadripet, Chennai - 600 031.
7. The District Collector,
Chennai District,
District Collectrate Office.
8. Greater Chennai Corporation,
Rep. By its Commissioner,
Ripon Building, Chennai-600 003.

... Respondents


ZONAL OFFICER
ZONAL OFFICE - XIII
GREATER CHENNAI CORPORATION

COUNTER AFFIDAVIT FILED ON BEHALF OF THE 8th RESPONDENT

I, Th.N.Thirumurugan, Son of Thiru.Natrajan, Hindu, aged 53 years presently working as Zonal Officer, Zone - 13, Greater Chennai Corporation in the office of the 8th Respondent herein, having office at, No.115, Dr.Muthulakshmi Salai, Adyar, Chennai - 20, do hereby solemnly affirm and sincerely state as follows;

1. I am the Zonal Officer, Zone-13, Greater Chennai Corporation and as such am well acquitted with facts and circumstances of the case from the available records. I am filing this report on behalf of Greater Chennai Corporation.
2. It is submitted that this case has been SUO MOTU registered by the Hon'ble Green Tribunal, South Zone, On the basis of the newspaper report published in Dhinamalar Tamil Newspaper daily, Chennai Edition dated 09/04/2021, under the caption (மாம்பலம் கால்வாய் தூர் வார்படுமா?) "Will The Mambalam Canal be cleaned?" As per the newspaper report that the Mambalam Canal has been filled with plastic waste and other garbage, thereby affecting the free flow of the water during the rainy season and causing the stagnation of water resulting in breeding of mosquitoes in that area. Non maintenance of these canals causing contamination of storm water carried in the canal ultimately discharged into the sea in an unscientific manner resulting in huge marine pollution.
3. It is submitted that the Hon'ble Green Tribunal has taken a SUO MOTU case in OA NO: 110/2021 (SZ) and has passed on order dated 21/05/2021 as follows.
" 6. In order to ascertain the genuineness of the allegations made, we feel it appropriate to appoint a joint committee comprising of (1) a Senior Officer from the Tamil Nadu Pollution Control Board (TNPCB) deputed by its Chairman and (2) The Superintending Engineer from Public Works Department (PWD) and Water Resources Organisation (WRO) and (3) a Senior Officer from Greater Chennai Corporation as deputed by its Commissioner to inspect the area in question and submit a factual as well as action report, if there is any violation found.


ZONAL OFFICER
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GREATER CHENNAI CORPORATION

7. The Greater Chennai Corporation will be the nodal agency for co-ordination and for providing necessary logistics for this purpose.

8. They are directed to submit a report to this Tribunal on or before 29.06.2021 by e-filing in the form of searchable PDF/OCR Support PDF and not in the form of image PDF along with necessary hardcopies to be produced as per rules.

9. The Commissioner; Greater Chennai Corporation is also directed to file an independent report regarding the allegations made in the newspaper report regarding the allegations made in the newspaper report and the steps taken by them to resolve the issue permanently and what are all the future action plan to avoid recurring of such things in the water canals. In several other matters, this Tribunal had even issued directions to provide effective monitoring system to avoid dumping of waste in the water bodies and the storm water drains including the establishments of CCTV Cameras to monitor the same."

4. It is submitted that the GCC is regularly taking steps to clean the canal and other places. During the pandemic period some quantity of plastic wastes are mixed with the storm water drain and finally discharged into the canal. The accumulated plastic wastes has also been cleaned now.
5. It is submitted that the GCC is having Robotic Excavator for cleaning the canals and it is having the capacity to clean more than 5 tons of debris and plastic waste per day.
6. It is submitted that GCC has placed garbage bins (closing type) at west CIT Nagar, North Road, West Road, Subupillai Thottam, Gandhipuram, Shastri Nagar, Bharathidasan Street, Railway border I & II street which consist of 25 bins and it was cleared every day. The areas are swepted by the sweepers regularly, and around 12 to 13 Battery Operating vehicles collecting door to door garbages from these households. The newspaper article mentioning "Will The Mambalam Canal be cleaned?" , the Mambalam canal has been cleaned periodically and the photos of the cleaning works is enclosed herewith.
7. It is submitted that the Greater Chennai Corporation, Storm water drain Department (Head Quarters) invited a tender on 23/06/2021 for **"Construction of flood protection Retaining wall including canal**


ZONAL OFFICER
ZONAL OFFICE - XTH
GREATER CHENNAI CORPORATION

lining, Shared pathway, cycle track, Formation of park and Greenpackets including Electrical works and Landscape for Reach-5 from Chainage 3958 to 4290 mtr for the portion of Mambalam Canal (From CIT Nagar 1st Main Road to Gandhi Nagar Road) in Div-171, Zone-13" for the value of INR 327.00 lakhs. After completion of work the canal will be covered and there is no chance to dump the plastic waste and debris directly into the canal. In case, if any plastic waste is accumulated it will be cleared with the Robotic Machine periodically. The copy of the tender, photos taken before and after cleaning using Robotic Excavator is hereby submitted.

It is prayed that the Hon'ble Green Tribunal (SZ) may be pleased to accept the report and to pass suitable order or orders as the Hon'ble Tribunal may deem fit and proper under the circumstance of this case and thus render justice.


ZONAL OFFICER
ZONAL OFFICE - XII
CORPORATION

Solemnly affirmed at Chennai on this
30th day of June 2021 and signed
his name in my presence.

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Before me,
 (F.no: 2291/2019)
119, Addl. Law Chambers
Advocate : Chennai. High Court.
Chennai-104.

THE TIMES OF INDIA

DATE: 23 JUN 2021



GREATER CHENNAI CORPORATION STORM WATER DRAIN DEPARTMENT

S.W.D.C. No.B2/0135/2021

Re- Tenders are invited for the following works in Two Cover system as detailed below. The Tenderers may submit separate tenders for each of the following works.

Sl. No	Name of work	Value of Work with GST 12% (Rs.in lakhs)	Bid Security Rs.	Eligible Class
1.	Construction of Flood protection Retaining wall including canal lining, Shared pathway, cycle track, Formation of park and Green packets including Electrical works and Landscape for Reach-5 from chainage 3958 to 4290 mtr for the portion of Mambalam Canal (From CIT Nagar 1st Main Road to Gandhi Nagar Road) in Div-171, Zone-13.	327.00	3,27,000/-	Class-I

Tender Last Date & Time of Submission 22.07.2021 upto 3.00 PM

Bidding documents are available online on www.tntenders.gov.in Tender open date & time 23.07.2021 at 3.30PM

DIPR/1824/TENDER/2021

Superintending Engineer/SWDD

விவரங்கள்

23 JUN 2021

நாள்

பெருநகர சென்னை மாநகராட்சி

மந்.வ.து.ந.க.எண்.பி2/0135/2021

மழைநீர் வடிகால் துறை

கீழ்க்கண்ட பணிகளுக்கு மின்னணு மறு ஒப்பந்தப்புள்ளி இரண்டு உறை முறையில் கோரும் அறிவிக்கை

வ. எண்.	பணியின் விவரம்	பணியின் மதிப்பு (with GST) லட்சம்	முன் வைப்புத் தொகை ரூ.	ஒப்பந்த தாரர் வகுப்பு
1.	மண்டலம் -13 வார்டு 171-ல் மாம்பலம் கால்வாயில் வெள்ளத் தடுப்புச்சுவர், நடைபாதை, மிதிவண்டி பாதை பூங்காக்கள் மற்றும் மின்விளக்குகள் அமையக்கும் பணி Reach -5 chainage 3958 to 4290 mtr (சி.ஐ.டி. நகர் 1வது பிரதான சாலை முதல் காந்தி நகர் சாலை வரை)	327.00	3,27,000/-	முதல் வகுப்பு

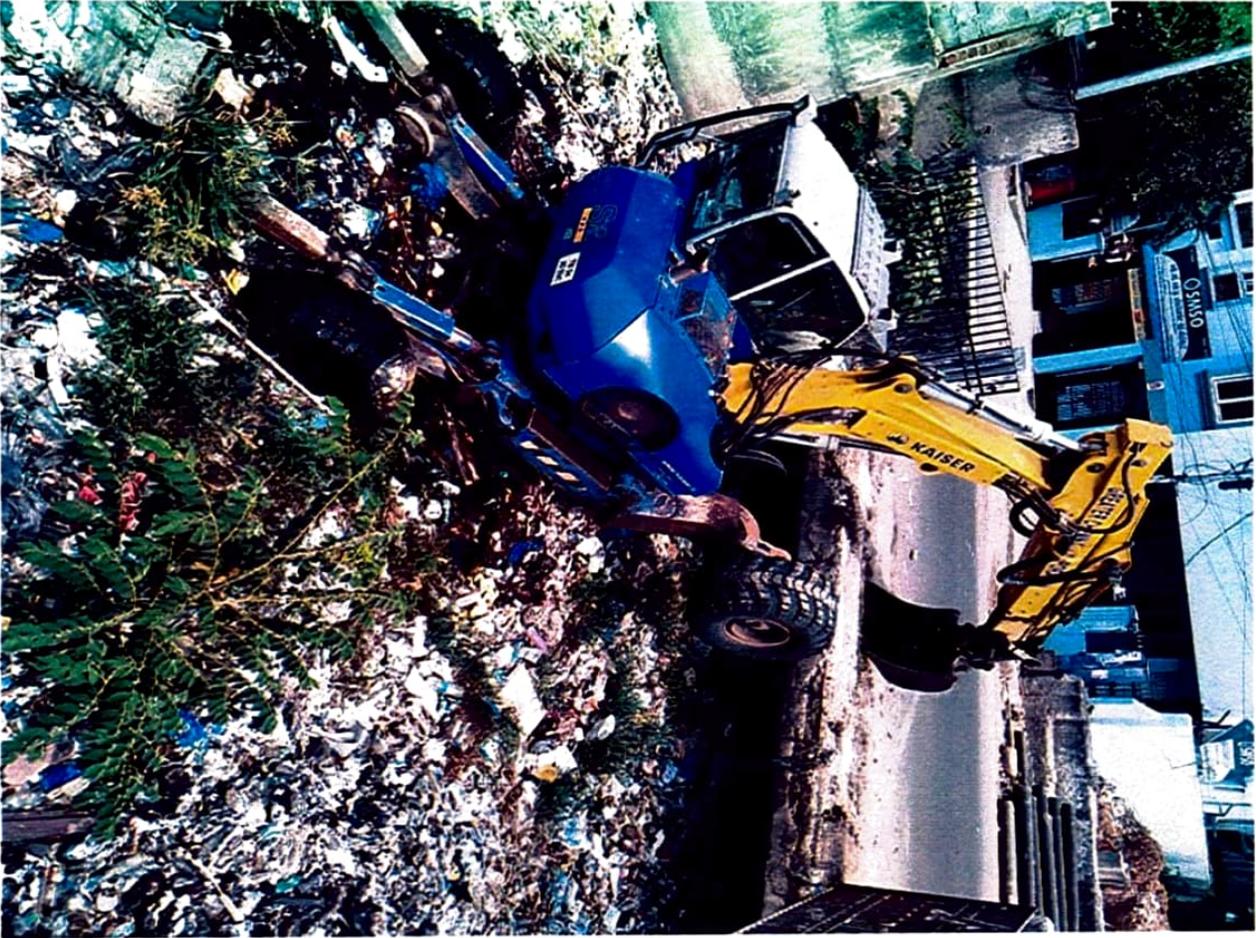
நிறைவு செய்யப்பட்ட ஒப்பந்தப்புள்ளிகள் பெறப்படுவதற்கான கடைசி நாள்: 22.07.2021 மாலை 3.00 மணிக்குள் <https://ntenders.gov.in> என்ற இணையதளத்தில் Digital Signature card/e.token பயன்படுத்தி ஒப்பம் சமர்ப்பிக்க வேண்டும்.

பெறப்பட்ட ஒப்பந்தப்புள்ளிகள் திறக்கப்படும் நாளும், நேரமும்: <https://ntenders.gov.in> என்ற வலை தளத்திலிருந்து பெறப்படும் ஒப்பந்தப்புள்ளிகள் வருகை தரும் ஒப்பந்ததாரரின் முன்நிலையில் 23.07.2021 அன்று 3.30 மணியளவில் கணினி மூலம் திறக்கப்படும்.

செ.ம.தொ.இ/1824/ஒப்பந்தப்புள்ளி/2021 கண்காணிப்பு பொறியாளர்/மந்.வ.து.

Mambalam Canal- Smart City Fund - Reach-1

SL No	Package No	Name of the Work	Name of the Contractor	LOA date	Work Order Amount	Period of Contract	Remarks
1	1	S.W.D.C.No B20735 -1/2020 Construction of Flood protection Retaining wall including canal lining, Shared pathway, cycle track Reach -1 from chainage 0 to 350m for the portion of Mambalam Canal (Wubzaya Main Road to Ganagal Karapuram) in Div-113, Zone-9.	Mrs.SMK Contractor	22.02.2021	90161296	9 months	
2	2	S.W.D.C.No B20735 -2/2020 Construction of Flood protection Retaining wall including canal lining, Shared pathway, cycle track Reach -2 from chainage 350 to 657m for the portion of Mambalam Canal (Ganagal Karapuram to G.N.Chetty Road) in Div-113, Zone-9.	MA. T.M.Subramanyans Co	22.02.2021	90503891	9 months	
3	3	S.W.D.C.No B20735 -3/2020 Construction of Flood protection Retaining wall including canal lining, Shared pathway, cycle track Reach -3 from chainage 657 to 959m for the portion of Mambalam Canal (G.N.Chetty Road to Gariappa Road) in Div-117, Zone-9.	Mrs.Vijay Gowtham Engineering Works	22.02.2021	95933686	9 months	
4	4	S.W.D.C.No B20735 -4/2020 Construction of Flood protection Retaining wall including canal lining, Shared pathway, cycle track Reach -4 from chainage 959 to 1172m for the portion of Mambalam Canal (Gariappa Road to Vijayarajava Road) in Div-117, Zone-9.	Mrs.Sasi Constructions	22.02.2021	93115063	9 months	
5	5	S.W.D.C.No B20735 -5/2020 Construction of Flood protection Retaining wall including canal lining, Shared pathway, cycle track Reach -5 from chainage 1172 to 1750m for the portion of Mambalam Canal (Vijayarajava Road to Theyyagaraya Road) in Div-117, Zone-9.	Mrs. RVS Construction	22.02.2021	226681459	12 months	





Mambalam Canal- Smart City Fund - Reach-1

SL No	Packag e No	Name of the Work	Name of the Contractor	LOA date	Work Order Amount	Period of Contract	Remarks
1	1	S.W.D.C.No B2/0735 -1/2020 Construction of Flood protection Retaining wall including canal lining, Shared pathway, cycle track Reach-1 from chainage 0 to 356m for the portion of Mambalam Canal (Viduthya Main Road to Gangaia Karapalam) in Div-113, Zone-9	Mrs.SMK Contractor	22.02.2021	90161296	9 months	
2	2	S.W.D.C.No B2/0735 -2/2020 Construction of Flood protection Retaining wall including canal lining, Shared pathway, cycle track Reach-2 from chainage 350 to 657m for the portion of Mambalam Canal (Gangaija Karapalam to G.N Chetty Road) in Div-113, Zone-9	Mrs. T.M. Subram anyan& Co	22.02.2021	90503691	9 months	
3	3	S.W.D.C.No B2/0735 -3/2020 Construction of Flood protection Retaining wall including canal lining, Shared pathway, cycle track Reach-3 from chainage 657 to 959m for the portion of Mambalam Canal (G.N Chetty Road to Gidappa Road) in Div-117, Zone-9	Mrs.Vijay Govitham Engineering Works	22.02.2021	95593686	9 months	
4	4	S.W.D.C.No B2/0735 -4/2020 Construction of Flood protection Retaining wall including canal lining, Shared pathway, cycle track Reach-4 from chainage 959 to 1172m for the portion of Mambalam Canal (Ginappa Road to Vijayaragava Road) in Div-117, Zone-9	Mrs.Sasi Constructions	22.02.2021	93115068	9 months	
5	5	S.W.D.C.No B2/0735 -5/2020 Construction of Flood protection Retaining wall including canal lining, Shared pathway, cycle track Reach-5 from chainage 1172 to 1750m for the portion of Mambalam Canal Vijayaragava Road to Theyagaraya Road in Div-117, Zone-9.	Mrs RVS Construction	22.02.2021	226681459	12 months	

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SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION No.110 OF 2021
(SZ)**

**Tribunal on its own motion-SUO MOTU
Based on the news item published in Dinamalar
Tamil Newspaper, Chennai Edition Date:09.04.2021
"Will the Mambalam Canal be cleaned?"**

Petitioner.

Vs.

**The Principal Secretary to Government
Public Works Department,
Govt.Secretariat, Fort St. George
and 8 others**

Respondents

COUNTER AFFIDAVIT

**Mrs. Rama Devi
Enroll No.M/s. 1732 / 2000**

COUNSEL FOR RESPONDENTS